

F. No. 29(12)/Vig Week/CESTAT/Admn-2005
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R. K. Puram, New Delhi-110066

Date: 25.10.2023

NOTE

All the vendors/suppliers/contractors/service providers are informed that they should not heed to pressure tactics of any office staff for any service provided or goods supplied for the office. They shall report immediately to the authority concerned if there is any delay in payment or any favour sought by the office staff.

To
All vendors/suppliers/contractors/
service providers to CESTAT, New Delhi


Care Taker I/C
25/10/23

Copy to:

1. PA to Registrar, CESTAT, New Delhi.
2. Website/Office Copy.